

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
Original Application No.30/2025(WZ)**

Vishal S. Rajemahadik ... Applicant

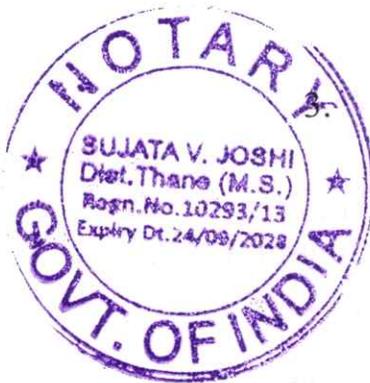
v/s

Maharashtra Pollution ... Respondents
Control Board (MPCB) & Ors.

**Affidavit in Reply on behalf of Respondent No.1-Maharashtra
Pollution Control Board.**

I, Anand N. Katole, Aged-Adult, Occupation-Service, the Sub Regional Officer of the Maharashtra Pollution Control Board at Thane-II i.e. Respondent No. 1, having office at Plot No. P 30, 5th Floor, Office Complex Building, Wagle Industrial Estate, Mulund Check Naka, Thane (West) 400604, do hereby solemnly affirm and state as under :-

1. I am filing the present Affidavit in compliance of the order dated 3/6/2025 passed by this Hon'ble NGT.
2. I have perused the papers & proceedings of the above matter. I am thus conversant with the facts of the case and I am able to depose the same. I am filing the said Affidavit in Reply on behalf of the Respondent-Maharashtra Pollution Control Board.



At the outset, it is submitted that the present Application has been filed by the Applicant regarding air pollution caused due to ongoing construction activities and operation of ready mixed plants in Vasai- Virar region which has highlighted in the news article June 2025. I say & submit that Applicant is praying that Respondent MPCB to ensure that all RMC plants

including those under construction, install & operate CAAQMS & should be connected to Central Monitoring system of MPCB.

4. I say and submit that the Hon'ble NGT has impleaded 45 no. of RMC plant as a Respondent party. Out of 45 RMC plant 5 RMC plants are permanently closed, 31 plants are commercial plants and 09 plants are captive RMC plants. Commercial RMC plants have installed sensor based CAAQMS. The Respondent Board has granted Consent to Operate to all RMC Plants subject to certain terms & conditions. It is one of the condition is that the commercial plants shall install CAAQMS within the premises. A statement showing type of RMC, Present status of provisions of CAAQMS & consent validity is enclosed as an **Annexure-I**.

I say and submit that Respondent Board has issued warning notices dtd 21/05/2025 to all RMC plants for installation of CAAQMS with data connectivity to MPCB server within 30 days. A sample copy of the warning notice is enclosed as an **Annexure II**.

6. I say & submit that Registration process of RMC plants for connectivity to MPCB server is under process.

Solemnly affirmed on this 24 day of June 2025 at Thane.



**BEFORE ME
NOTARY**

For and on behalf of
Maharashtra Pollution Control Board,

**SUJATA V. JOSHI
ADVOCATE & NOTARY**

(Anand N. Katole)

101/102, Vihar Bldg, Station Road, Kalwa (W), Thane-400 605. Sub-Regional Officer, Thane-II

NOTED & REGISTERED
Sr. No. S376/2025

24 JUN 2025



SRO Thane II MPCB Thane				
Inventory of Ready Mix Concrete Plants (RMCs)				
S. No.	Name & address	Type of RMC	Present status of provision of CAAQMS	MPCB Consent Validity
1	M/s. Relcon Infraprojects Ltd.(New Name Aemkey Infra) - Ghodbunder RMC Plant, Ghodbunder Gaon, Mira Road - East	Commercial	Sensor based CAAQMS installed.	31.08.2027
2	M/s. KKG RMC INFRA PRIVATE LIMITED, Survey No. 25, Hissa No. 14, Siddiqui Valley, Behind Green Valley Studios, Maschapada, Dargah Road, ,Kashi,Thane	Commercial	Sensor based CAAQMS installed.	30.11.2030
3	M/s. Sonam Building Solutions LLP, Survey No 8/1/D, Village Ghodbandar, Thane	Commercial	Sensor based CAAQMS installed.	31.10.2028
4	M/s. Speco Infrastructure, Survey No. 25, Hissa No.14 Siddiqui Compound, Behind Green Valley Studio,Dargah Rroad, Kashigaon, Mira Road (E)	Commercial	Sensor based CAAQMS installed.	31.01.2029
5	M/s. HEERCON INFRA, 14/4 OPP. CHINCHBA DEVI TEMPLE GHODBUNDAR VLLAGE ROAD GHODBUNDAR GOAN KASHI MIRA DIST. THANE.401107	Commercial	Sensor based CAAQMS installed.	31.08.2026
6	M/s. Pravin Vora and Sons, S.No. 220, H No. 2, Sudama Puri, New S.No. 220, H No. 2, Village Bhayandar, Taluka & Dist Thane.	Captive	Captive RMC. At present closed.	31.03.2029
7	M/s. CONCRETECH INDIA, SURVEY NO. 25/14, SIDDUIQUI COMPOUND, MASCCHA PADA ROAD, KASHIGAON, OFF. WESTERN EXPRESS HIGHWAY, MIRA ROAD (EAST)	Commercial	Sensor based CAAQMS installed.	31.10.2027

8	M/s. RDC Concrete (India) Pvt. Ltd., Survey No. 30/1, Kasigaon, Swapnapurti Jari Mari mandir Road, near to Classic Studio, Mashacha Pada Road, Mira Road (E), Thane	Commercial	Sensor based CAAQMS installed.	30.04.2026
9	M/s. PROCON RMC PLANTS PVT.LTD. Village - Ghodbunder, Bhayenderpada(E),Dist Thane - 401105	Commercial	Closed.	Closed
10	M/s. Grace Cements Pvt. Ltd. S. No. 6/3, Ghodbunder Village, Mira Road East, Thane.	Commercial	Sensor based CAAQMS installed.	30.09.2025
11	M/s. AETREUM CONCRETE, S.NO. 144/3/A village Juchandra near gulmohar dhaba national high no 48 naigaon (E), Tal-Vasai, Dist-Palghar	Commercial	Sensor based CAAQMS installed.	30.05.2027
12	M/s. Dev RMC LLP, S. No. 142, H. No. 3/1, Village Juchandra, National Highway No. 48, Nr. Gulmohar Dhama, Naigaon east, Tal. Vasai, Dist. Palghar, Maharashtra	Commercial	Sensor based CAAQMS installed.	30.11.2027
13	M/s. Nootan RMC Infra, S NO.143/1 VILLAGE JUCHANDRA NH 48 NEAR GULMOHAR DHABA, NAIGAON EAST	Commercial	Sensor based CAAQMS installed.	30.07.2027
14	M/s. . Konark Structural Engineers Pvt. Ltd., S. No. 142, H. No. 5, S. No. 143, H. No. 1, Village- Juchandra, Naigaon East, Tal-Vasai, Dist-Palghar,Palghar	Commercial	Sensor based CAAQMS installed.	31.12.2026
15	M/s. Spark Civil Infraprojects, Survey no. 144/3/B, Village- Juchandra, National Highway No. 48, Near Gulmohar Dhaba, Naigaon East	Commercial	Sensor based CAAQMS installed.	31.10.2027

16	M/s. M.E. Infraprojects Pvt. Ltd., S. No. 50, H. No. 1, Behind Ramdev Film City, Opp. Creative Infrastructure Plnat, Near Lodha Dhan, Maljipada, Vasai E	Commercial	Sensor based CAAQMS installed.	31.05.2030
17	M/s. Sardar Concrete, S. No. 47/5 and 52/1, Vill- Maljipada, Tal-Vasai, Dist-Palghar	Commercial	Sensor based CAAQMS installed.	31.07.2025
18	M/s. Skyland RMC Infra, CTS No. 50/1 and 45/2, Vill- Maljipada, Tal-Vasai, Dist-Palghar	Commercial	Sensor based CAAQMS installed.	30.09.2025
19	M/s A. S. Infratech (M/s. NEW INDIA & PNL RMC CO.,) Survey No. 39, Hissa No. 2 & 3, At Post Malji Pada,,Near Ramdev Studio, MalajiPada, Palghar	Commercial	Sensor based CAAQMS installed.	30.11.24
20	M/s. R & B Infra Project Pvt. Ltd., S. No. 52, H. No. 1, 3, 4, Vill- Maljipada, Tal-Vasai-Dist-Plaghar	Commercial	Presently closed. sensor based CAAQMS installed.	28.02.2031
21	M/s.Cemix Beton, (New Name Raj Transit) S. No. 32/3, G.B. Village- Mira, Bhayander, Dist-Thane - 401 107	Commercial	Sensor based CAAQMS installed.	30.06.2030
22	M/S. Ameya Concrete, Sr. No. 158, Hissa No. 4, Vill. Sasunavghar, Waliv, Tal. Vasai, Dist. Palghar	Commercial	Sensor based CAAQMS installed.	30.11.2027
23	M/s. JKUMAR INFRA PROJECTS LIMITED, 355, PLEASANT PARK , MIRA ROAD EAST, THANE	Captive	Captive RMC.	30.05.2026
24	M/s. Landmark Corporation Pvt. Ltd., Survey No. 106, Sasunavghar, Vasai, Dist Palghar-401208	Commercial	Sensor based CAAQMS installed.	1.10.2024
25	M/s. Skymix Concrete, (Formerly known as M/s. SKYWAY INFRAPROJECTS PVT LTD.), S. No. 98/97, W.E. Highway, Near Ashok Layled workshop, Vill.	Commercial	Sensor based CAAQMS installed.	31.03.2034

26	M/s. Vrittiraj RMC Plant, Plot no.113,Hissa no.07, Vill- Sasunavghar,Tal-Vasai,Dist-palghar	Commercial	Not Installed. CD was issued on 19/12/2024.	31.07.2030
27	M/S SHREE CONSTRUCTON AND COMPANY, 46 (CHAINAGE 92+700), BHAT PADA VIRAR E, Palghar	Captive	Captive RMC.	31.07.2024
28	M/s. Skyline Construction, Survey No. 87 & 104, Village :- Rajavali, Tal-Vasai, Dist-Palghar	Captive	Captive RMC.	31.07.2027
29	M/s. Convoke Infra LLP, S. No. 113, Hissa No. 6 & 7, Vill-Sasunavghar, Tal-Vasai, DistPalghar	Commercial	Sensor based CAAQMS installed.	30.11.2027
30	M/s. Jaya Traders, Mira Village, Western Express Higway, Behind Laxmi Cars, Mira Road (East), Thane-401107	Captive	Captive RMC.	30.11.2024
31	M/s. MAYFAIR HOUSING, S. No. 214 (pt) & 215 (pt) Village Bolinj, Tal: Vasai, Dist: Palghar	Captive	Captive RMC. At present closed.	31.12.2028
32	M/s. Shree Varad Builders and Developers LLP, S. No. 63/64, Vill- Chulna, Near Suyog Nagar 2, Vasai- West, Dist-Palghar-401202	Captive	Captive RMC.	30.06.2027
33	M/s. MALHARI MARTAND RMC, Survey no. 332/1,3,4,7 & 335/2, Juchandra Village,Tivari Gaon Road, Naigaon Station East	Captive	Sensor based CAAQMS installed.	31.01.2027
34	M/s. JP Infra Realty Pvt. Ltd. (Formerly known as M/s. Skylark Realtors Pvt. Ltd.)	Captive	Not in operation as captive RMC plant dismantalled.	Closed
35	M/s. SUPER RMC BUILDCON PVT LTD., SURVEY NO: 45 HISSA NO: 1, VILLAGE: MALJIPADA, TAL-VASAI, TAL-PALGHAR	Commercial	Sensor based CAAQMS installed.	30.11.2027
36	M/s. Lime Stone Concrete Pvt Ltd, Survey No. 8, Hissa No. 1, Part B, Village Ghodbunder, Tal. and Dist. Thane.	Commercial	Not installed. Not in operation.	28.02.2025

37	M/S. APCO INFRATECH PRIVATE LIMITED GUT NO. 6/1, 40/2/1, 40/2/2, AT & PO. - AADANE, TALUKA - VASAI, DISTRICT - PALGHAR.	Captive	Captive RMC.	30.04.2027
38	M/s. Rathore Bhagyajeet & Co. New Survey No. 104, Vill- Sasunavghar, Tal-Vasai, Dist-Palghar	Commercial	Not Installed. CD was issued on 30/12/2024.	31.03.2029
39	M/s. A S Infratech S. No. 108/1/1 & 108/1/2, Sasunavghar, Vasai (E), Dist - Palghar.	Commercial	Not Installed. CD was issued on 26/12/2024.	31.03.2027
40	M/s. Gajanan Saidutt Associates S.No. 18/1, Bavkhal Road, Near NH-8, Khairpada, Virar (E), Tal. Vasai, Dist.Palghar	Commercial	Sensor based CAAQMS installed.	31.03.2028
41	M/s Excellence Readymix LLP, Survey No. 113/3, Sasunavghar, Vasai Road, Tal. & Dist. Palghar.	Commercial	Not Installed. CD was issued on 30/12/2024.	31.10.2029
42	M/s. Sai Chirag Readymix 280, gokhivare Tal - vasai, Dist - Palghar	Captive	Captive RMC.	31.03.2026
43	M/s Sai Rydam Realtors Pvt. Ltd. Sr. No. 15 part, Village- More, Nallasopara (E) Tal-Vasai, Dist-Palghar	Captive	Captive RMC.	30.09.2025
44	M/s. Vibrant Construction Pvt Ltd Survey No. 51, Hissa No. 2, Village Maljipada, Tal. Vasai, Dist. Palghar	Commercial	Not installed. Closure direction issued by MPCB.	31.03.2027
45	M/s. Conceptual Advisory Serices LLP, S. No. 87, H. No. 5A, Vill - Rajavali, Tal - Vasai, Dist - Palghar.	Captive	Captive RMC.	31.07.2029

MAHARASHTRA POLLUTION CONTROL BOARD

Tel : 25802272		Sub-Regional Office, Thane-II
Fax : 25805398		5 th Floor, Office Complex Bldg.,
Website: http://mpcb.gov.in		Near Mulund Check Naka,
E-mail Id: srothane1@mpcb.gov.in		Wagle Estate, Thane-400 604.
"Your Service is our Duty"		

No. MPCB/SROT-II/WN-R/595

Date:- 21/05/2025

To,
M/s. Aemkay Infra RMC (Previously known as M/s Relcon Infra)
S. No. 14, H. No. 2A, Ghodbunder Village,
Near RTO Office, Opp Chinchba Devi Mandir,
Miraroad East, Thane - 401107.

Sub: Warning notice for non-connectivity of CAAQMS data to the MPCB Server.

Ref: 1. MPCB RMC guidelines dated 27.11.2024.

2. Hon'ble NGT O.A. No. 30/2025 (WZ) filed by Mr. Vishal Rajemahadik v/s MPCB

MPCB has granted consent to your Ready-mix Concrete plant under section 25 and 26 of Water (Prevention and Control of Pollution) Act 1974, under section of Air (Prevention and Control of Pollution) Act 1981 and Hazardous Waste (MH&T) Rules 2016.

It is mandatory on the part to comply the consent conditions. MPCB has issued RMC guidelines dated 27.11.2024 and it is obligatory on your part to install Continuous Ambient Air Quality Monitoring Stations (CAAQMS) for parameter PM10 and PM2.5 with connectivity to MPCB server.

However, it is observed that you have installed sensor based CAAQMS without any connectivity of data to MPCB server.

In view of above, you are hereby instructed to submit your action taken report regarding installation of CAAQMS with data connectivity to MPCB Server within 30 days, failure of which suitable action will be initiated, please note.



(Anand katole)
 Sub-Regional Officer, Thane-II

Copy for information to:
 Regional Officer, M.P.C. Board, Thane.